

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:116  
ANSWERED ON:13.07.2004  
DRUG RACKET IN DELHI  
Baitha Shri Kailash

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the flourishing drug racket in Delhi;
- (b) if so, the number of peddlers arrested during each of the last three years;
- (c) whether the Government has taken any initiative to identify the flourishing drug rackets and the drug pushers in the city;
- (d) if so, the details thereof; and
- (e) the action taken by the Government to liquidate the drug rackets in the city?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 116 DUE FOR ANSWER ON 13TH JULY, 2004

(a): A study of illegal drug trafficking in Delhi conducted in 2001 indicated that it was not of highly organized nature. The drugs were being peddled by different operators working independently.

(b): The number of persons arrested by Delhi Police under 'the Narcotic Drugs and Psychotropic Substances Act, 1985' during the last three years and upto 30th June of the current year is as indicated below:

Year	Persons arrested
2001	750
2002	928
2003	1482
2004 (upto 30th June)	727

(c) to (e): The measures taken by the Delhi Police to curb drug trafficking in Delhi include setting up of a special Narcotics Cell; intensification of foot and mobile patrolling in the areas where drug trafficking comes to notice; close surveillance on the activities of known criminals dealing in narcotic drugs; setting up of special pickets in the areas known or suspected to be vulnerable to such activities; development of drugs-related intelligence on continuing basis; and launching of special drives periodically against drug trafficking.